

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 337/2019 in
O.A. No. 131/2019**

New Delhi, this the 8th day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Shri Abhijeet Singh,
Presently DC, Traffic, Bidhannagar
Police Commissionerate,
S/o Satish Kumar,
Aged 34 years,
'A' Group,
R/o 151 DC, 1st Floor,
Sabitabha Cooperative Society,
Street No.314, Action Area 1,
New Town Bidhannagar,
Kolkata-700 156.

.. Applicant

(By Advocate : Shri Jayant Mohan)

Versus

Shri Malay Kumar De, IAS
Nabanna 13th Floor,
325, Sarat Chatterjee Road,
Shibpur, Howrah-711 102.

.. Respondent

(By Advocate: None)

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman**

This Contempt Petition is filed alleging that the respondents did not comply with the orders dated 06.05.2019 in O.A. No.131/2019.

2. Today, learned counsel for the applicant submits that the orders have since been complied with.

3. In view of this development, the Contempt Petition is closed. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/